

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 23rd of November, 2023

NO. HC.VII-56/2020/11503 /A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the Grade-I, Grade-II & Grade-III Judicial Officers of Assam to participate in the **one day in-service training/workshop** to be conducted by the Judicial Academy, Assam in coordination with the host district as per the following schedule:

Date	Cluster	Cluster Districts	Host District
For the block period September to December, 2024			
17.12.2023	Cluster-1	Lakhimpur, Dhemaji, Biswanath	Lakhimpur
17.12.2023	Cluster-2	Bongaigaon, Goalpara, Dhubri, Kokrajhar, Chirang	Chirang
17.12.2023	Cluster-3	Nagaon, West Karbi Anglong, Morigaon, Sonitpur, Hojai, Karbi Anglong	Nagaon
17.12.2023	Cluster-4	Kamrup(M), Kamrup, Darrang, Udalguri, South Salmara-Mankachar	Judicial Academy, Assam
For the block period January to April, 2024			
21.01.2024	Cluster-5	Cachar, Karimganj, Hailakandi, Dima Hasao	Cachar
21.01.2024	Cluster-6	Barpeta, Nalbari, Bajali, Baksa	Barpeta
21.01.2024	Cluster-7	Jorhat, Golaghat, Majuli	Jorhat
21.01.2024	Cluster-8	Dibrugarh, Tinsukia, Sivasagar, Charaideo	Dibrugarh

The list of modalities of the workshop/in-service training for the cluster districts is enclosed along with the notification

By Order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-56/2020/ 11504 - 11515

/A, Dated: 23-11-2023

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The District and Sessions Judge,
Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/
Chirang/Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/
Golaghat/Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/
Karbi Anglong/Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/
Sivasagar/Sonitpur/Tinsukia/Udalguri/South Salmara-Mankachar./West Karbi Anglong.

(He/She is requested to inform all the Grade-I, II & III Judicial Officers under his/her control about this Notification.

The District & Sessions Judges of the host districts are requested to coordinate with the Judicial Academy, Assam for organising the aforesaid training programme and provide accommodation and necessary logistic support to the Faculty Members and the Support staff of the Judicial Academy for the said training programme.

Further, the District & Sessions Judges of the host districts are requested to arrange the venue and food for the training programme keeping in mind the following details:

- a) ***Venue-Not exceeding Rs.7,000/- (if not available in Court premises)
(Inclusive of audio system and projector)***
- b) ***Breakfast, Tea and Lunch @ Rs.400/- per person.
(Participant Officers+10 others (staff of the host district)***
- c) ***Training kit will be provided by the Judicial Academy, Assam.***

(He/She is requested to inform all the Grade-I,II & III Judicial Officers under his/her control about this Notification).

7. The Member Secretary, Assam State Legal Service Authority.

(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification).

8. The Chief Judicial Magistrate,

Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/
Chirang/Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/
Golaghat/Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/
Karbi Anglong/Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/
Sivasagar/Sonitpur/Tinsukia/Udalguri/South Salmara-Mankachar/West Karbi Anglong

(He/She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification)

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information..

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)

Modalities of the one-day workshop/in service training for the cluster districts:

1. Every presenter will get 15 minutes for the presentation of the topic allotted to him/her.
2. Total time for presentation per topic would be 45 minutes.
3. All the three presenters of the given topic will wrap up their presentation within 45 minutes and thereafter the floor will be open for discussion.
4. Duration of the discussion will be 1 hour 15 minutes.
5. The three presenters of each topic shall discuss among themselves regarding the areas of their presentation and divide the topic amongst themselves so as to avoid repetition of any law point.
6. The presenters shall prepare themselves to meet the queries put forth by the participants during the open discussion.
7. The presenters will prepare the presentation in such a way that it strictly adheres to the time limit of 15 minutes per presenter allotted to each one of them.